

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 123  
Appeal No. 802/252/ND/2018**

**Under Section: 252**

**In the matter of:**

Income Tax Officer Ward

**....Appellant**

Vs.

ROC In the Matter of: (M/s GRS Printers Pvt. Ltd.)...**Respondent**

**Order delivered on 11.12.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Appellant	: Mr. Zoheb Hossain, Sr. St. Counsel Mr. Piyush Goyal, Adv. Mr. Fahad M.Khan, Adv.
For the ROC	: Mr. M. Yadubhushan Rao, AROC
For the Respondent	: Mr. Arun Malhotra, CA

**ORDER**

As per the order of the Bench, due to paucity of time, matter adjourned to 27.01.2020.

**COURT OFFICER  
(ASIM KUMAR PAL)**